Annexure – 4

Name of the corporate debtor: FOODCO DELICACIES INDIA PRIVATE LIMITED; Date of commencement of CIRP: 24.03.2022; List of creditors as on: 13.05.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. Name of No. creditor	Name of Identification Details of claim creditor No. received	Details of claim received		Deta	Details of claim admitted	admitted		Amount of contingent	Amount of Amount of any Amount of Amount of Remarks, if contingent mutual dues, claim not claim under any	Amount of Amount of claim under	Amount of claim under	Remark any
		Date of Amount		Amount Nature of Amount Whether	Amount	Whether	% of voting	claim	that may beset-	admitted verification	verification	
		receipt claimed	d ofclaim	claim	covered by related	related	share in CoC		off			
			admitted		guarantee	party?						
RIZWAN			1,27,00,000.0									
AHAMED	D		0	NAME								INTEREST NOT
KOTTIL	IL	18,447,499	00 AS	REFLECTED								CONSIDERED
HOUSE,	SHARE HOLDER	JOH 2022 (INCLUD	NGREFLECTED	IN BALANCE					-			AS THERE IS NO
MANKA	MANKAR IN INDIVIDUAL COLUDIED INTEREST @IN SHEET -	INTERES	T @IN	SHEET -	O	YES	NO	NE	NIL	RS. 57,47,499.00 NIL		SUPPORTING
AI,	CAPACITY	9% PER	BALANCE UNSECURED	UNSECURED								AGREEMENT OR
PALAKKA	2	ANNUM)	SHEET AS LOAN FOR	LOAN FOR								DOCUMENT
D 678613			ÖZ	RS.1,27,00,000								FOR CLAIMING
			31.03 2021									